

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.100/7/AMR/2019		7 of IBC	Stressed Assets Stabilization Fund Vs Virat Crane Industries Ltd

ORDER

None appears for the FC. Mr.Raja Shekar Rao Salvaji, Counsel for the CD present and submits that they are in process of submitting new proposal as per the request made by the Financial Creditor. Hence, list the matter on 12.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN